

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Alcon Laboratories (India) Pvt. Ltd.
Vs.
Vasan Health Care Pvt. Ltd.

MAIN PETITION NUMBER : CA/1/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/870(CHE)/2024

ORDER

Present: Shri. Manoj Kumar, Ld. Counsel for the Applicant.

Being the Special Bench matter, put this application before the Special Bench for hearing on **14.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs